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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/242/ (IB)/2017
NAME OF THE PETITIONER(S) : MANOJ ENTERPRISES
NAME OF THE RESPONDENT(S) : G.K.K EXPORTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. The Registry is directed to send notice to both the sides and put up a note whether the notice was delivered to the petitioner and respondent on the next date of hearing. Put up on 17.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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